

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1616**  
TO BE ANSWERED ON 02.07.2019

**SOCIAL SECURITY SCHEMES**

1616. SHRI CHUNNI LAL SAHU:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the benefits of most of the village development schemes are not reaching to the desired level due to lack of skills pertaining to the scheme at village level;
- (b) if so, whether the Government proposes to find out new methods to sort out the problem and to take the services of talented youths in the country in order to make its social security schemes better;
- (c) if so, the details of strategies chalked out by the Government in this regard;
- (d) whether some States have already implemented the scheme; and
- (e) if so, the steps taken or being taken by the Government for better implementation of social security schemes in rural, remote and hilly areas of the country with the help of talented youths?

**ANSWER**  
MINISTER OF RURAL DEVELOPMENT  
(SHRI NARENDRA SINGH TOMAR)

(a) to (e): The Ministry of Rural Development is implementing schemes for development in rural areas of the country, including social security schemes.

Actions, as appropriate, are taken on third party evaluations of various rural development schemes, including social security schemes. There is no proposal before the Ministry of Rural Development to utilize the services of talented youth for implementation of social security schemes.

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